

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.210-Cont.P/9(AHM)2023

ITEM No.211-IA/554(AHM)2023

ITEM No.212-IA/678(AHM)2023

ITEM No.213-IA/1036(AHM)2023 in IA/377(AHM)2021
in

CP(IB) 3 of 2017

Proceedings under Section 9 IBC

IN THE MATTER OF:

Umiya Trading

V/s

Stratus Foods Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 30/04/2024

Coram:

Mr.Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : None

For the Respondent :

ORDER

Despite repeated calls no one appears.

Re-list on-14.06.2024

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)